

MR. DEPUTY-SPEAKER: Yes, you can continue.

श्रीमती शीला कौल : अभी पटना यूनि-वर्सिटी का बिक्र हुआ था । इस संबंध में हम लोगों ने राय ली थी, लेकिन कहा गया कि वह पासिबल नहीं है कि पटना यूनि-वर्सिटी का सेंटर में ले सकें ।

श्री रामावतार शास्त्री : किस से राय ली थी ?

श्रीमती शीला कौल : क्या बतायें, किससे ली थी । काठारी जी ने बताया था ।

श्री रामावतार शास्त्री : आप ही लोग सब तय करेंगे ।

MR. DEPUTY-SPEAKER: These questions are from the Professor himself. He has put very important questions.

SHRI VIJAY KUMAR YADAV (Nalanda): Sir, he wants the universities made in the House. That is the trouble.

MR. DEPUTY-SPEAKER: He exhibits his class character.

SHRIMATI SHEILA KAUL: For the information of the hon. Member I would like to say that there should be no expansion. There should not be undue and unbalanced expansion of higher educational institutions. This is what I said. I said that we wanted to have quality and not quantity and I think the hon. Member will agree with this that what we need is quality now.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY: Do you mean to say that the quality and quantity—these two things are mutually exclusive? These two things are not mutually exclusive that if we want to have quality we will

have to give up quantity. They are not exclusive, they can go together.

SHRIMATI SHEILA KAUL: How can they go together? For instance, you have in a family a little girl who is an artist and who does singing. She will get a better chance if she is a good artist. How can you expect all the children singing in the same way? It cannot be the same, I mean, quality and quantity.

We have not stopped starting new educational institutions of higher learning we are only trying to ensure that all institutions will be adequately fed so that high standard of education can be maintained.

About the scale of pay, I would like to inform the hon. Member, this is implementation of U.G.C. scale for teachers from 1973. The salary scales compare favourably with those in the Government offices.

SHRI SATYASADHAN CHAKRABORTY: Whether you are considering the revision of the salary..(Interruptions.) Say yes or no. Either you say that you are not thinking of the revision of salary. (Interruptions). Anything. You may say.

SHRIMATI SHEILA KAUL: All the teachers and the employees, everybody who works for the Government, for the society, we are always at their service to help them.. How can I say that we are not thinking on these lines?

18.35 hrs.

RE. REPORT OF THE SECOND BACKWARD CLASSES COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Hon. Member may kindly recall that a number of adjournment motions were tabled in the Lok Sabha

on the 27th August, 1981 in regard to the laying of the second Backward Classes Commission's Report before the House. In deference to the demands from several members of Parliament, I agreed to place the report before Lok Sabha during the current Session of Parliament. Hon'ble Members may be aware that under Article 340(3) of the Constitution, the President shall cause a copy of the Report of the Backward Classes Commission with a memorandum explaining the action taken thereon to be laid before each House of Parliament. Despite earnest

efforts made so far the memorandum could not be finalised. I, therefore, have to state with regret my inability to place the report before the Session ends to-day.

MR. DEPUTY-SPEAKER: The House stands adjourned sine die.

18.30 hrs.

Lok Sabha then adjourned sine die.

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